

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

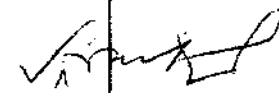
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE AND INSURANCE)

NEW DELHI, THE 1st February, 1975.

NOTIFICATION
INCOME-TAX

No.828 (F.No.404/159/74-ITCC): In partial modification of the Notification No.461 (F.No.404/15/73-ITCC) dated 28th August, 1973, the name of Shri N.V. Lakhiani appearing in para 1 thereof is deleted.

2. This Notification shall come into force with immediate effect.


(S.N. Nautial)

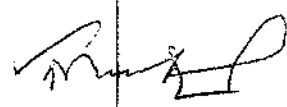
Director to the Government of India.

The Manager,
Government of India Press,
New Delhi.

No.828 (F.No.404/159/74-ITCC):

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Director to the Government of India.

*Nagpur.
No. 33/ITCC/909/254/RSP/74.